## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

CP. No. 56/(MAH)/2014 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.08.2016

NAME OF THE PARTIES:

Shri Vikram Vilasrao Salunkhe

V/s.

M/s. Accurate Engineering Com. Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

1. CS Anagha PCS for Danagha

Anacingaraju Petitiones

## Order

## CP. No. 56/397-398/NCLT/MB/MAH/2014

The Professional appearing on behalf of the Petitioner stated that the parties not inclined to withdraw this case, therefore, Petitioner is hereby directed to communicate the next date of hearing to Respondents.

List this matter on 03.10.2016.

sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)

sd/-

V. NALLASENAPATHY

Member (Technical)

Dated: 25th August, 2016.